

- (b) if so, the details thereof; and
- (c) the facilities being provided to farmers under this scheme?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Government of India through Small Farmers' Agribusiness Consortium (SFAC), a registered society under Department of Agriculture, Cooperation and Farmers Welfare, Government of India, is promoting FPOs by mobilizing the farmers and helping them in registering as companies and providing them with handholding support and training for their sustainability. So far, SFAC has helped 827 FPOs in registering as companies. Further, National Bank for Agriculture and Rural Development (NABARD) is also promoting FPOs in the States and has so far promoted 4234 FPOs. In addition to above, under Deendayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM), Ministry of Rural Development, Government of India, is promoting FPOs by mobilizing farmers. So far, 131 registered FPOs have been promoted under the Mission.

Credit Guarantee is provided by SFAC against the credit requirement of FPOs up to ₹ 1.00 crore per FPO from Financial Institutions for which a Credit Guarantee Fund has been created with SFAC. FPOs are provided assistance under various schemes of Government of India such as Venture Capital Assistance (VCA), Mission for Integrated Development of Horticulture (MIDH) and Agriculture Market Infrastructure Scheme (AMI).

Additionally, SFAC and NABARD have facilitated training to Board of Directors and Chief Executives Officers of FPOs to enable them to function effectively. Further, Indian Council of Agricultural Research (ICAR) is providing technical support to FPOs through Krishi Vigyan Kendras of the respective districts in the form of capacity development for the members of FPOs in various aspects of agriculture and allied sectors including that in production technologies, value addition and processing.

#### **Difference in premium collected and claims paid under PMFBY**

2890. SHRI RAVI PRAKASH VERMA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of percentage of total crop area covered under Pradhan Mantri Fasal Bima Yojana (PMFBY) during 2016-17, 2017-18, 2018-19 and 2019-20, State-wise; and

(b) the details of premium for crop insurance collected and claims paid during 2016-17, 2017-18, 2018-19 and 2019-20, State-wise along with the difference in premium collected and claims settled?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) State-wise details of percentage of total cropped area covered and premium collected and claims paid during 2016-17 to 2018-19 under Pradhan Mantri Fasal Bima Yojana (PMFBY) are given in Statement-I and Statement-II respectively (See below). Information of claims for the 2019-20 is not available as claim processing is underway for Kharif 2019 season and Rabi 2019-20 season is in progress.

*Statement-I*

*Percentage of Gross Cropped Area (GCA) covered under Pradhan Mantri Fasal Bima Yojana (PMFBY)*

(Area in Thousand Hectare)

State/UT Name	Gross Cropped Area (GCA)- 2014-15	2016-17		2017-18		2018-19	
		Area Insured	% of GCA Insured	Area Insured	% of GCA Insured	Area Insured	% of GCA Insured
1	2	3	4	5	6	7	8
Andaman and Nicobar Islands	24	0.3	1.1%	0.2	1.0%	0.6	2.3%
Andhra Pradesh	7,690	1,559.6	20.3%	2,152.2	28.0%	2,297.1	29.9%
Assam	4,083	41.0	1.0%	42.1	1.0%	42.0	1.0%
Bihar	7,673	2,484.4	32.4%	2,125.8	27.7%	0.0	0.0%
Chhattisgarh	5,728	2,414.3	42.1%	2,216.4	38.7%	2,274.6	39.7%
Goa	158	0.5	0.3%	0.4	0.3%	0.3	0.2%
Gujarat	12,773	3,020.5	23.6%	2,657.8	20.8%	2,611.2	20.4%
Haryana	6,536	2,084.6	31.9%	1,933.7	29.6%	2,055.0	31.4%

1	2	3	4	5	6	7	8
Himachal Pradesh	918	129.4	14.1%	110.7	12.1%	88.2	9.6%
Jammu and Kashmir	1,178	0.0	0.0%	152.5	12.9%	113.6	9.6%
Jharkhand	1,554	371.8	23.9%	290.2	18.7%	629.8	40.5%
Karnataka	12,247	2,652.4	21.7%	1,876.6	15.3%	2,221.2	18.1%
Kerala	2,625	53.1	2.0%	47.8	1.8%	43.4	1.7%
Madhya Pradesh	23,810	12,420.9	52.2%	12,443.8	52.3%	12,509.5	52.5%
Maharashtra	23,474	7,297.5	31.1%	5,977.8	25.5%	8,818.5	37.6%
Manipur	383	9.1	2.4%	18.7	4.9%	0.8	0.2%
Meghalaya	343	0.0	0.0%	3.4	1.0%	0.7	0.2%
Odisha	5,173	1,318.7	25.5%	1,353.8	26.2%	1,461.8	28.3%
Puducherry	27	7.4	27.3%	0.0	0.0%	9.9	36.8%
Rajasthan	24,235	10,377.1	42.8%	9,848.1	40.6%	7,408.2	30.6%
Sikkim	136	0.1	0.1%	0.3	0.2%	0.1	0.1%
Tamil Nadu	5,995	1,281.6	21.4%	1,226.4	20.5%	1,109.2	18.5%
Telangana	5,315	822.2	15.5%	1,059.4	19.9%	780.5	14.7%
Tripura	483	2.8	0.6%	3.0	0.6%	0.1	0.0%
Uttar Pradesh	26,147	6,511.5	24.9%	4,672.4	17.9%	5,142.7	19.7%
Uttarakhand	1,097	132.4	12.1%	116.3	10.6%	109.0	9.9%
West Bengal	9,690	1,995.5	20.6%	1,679.5	17.3%	1,779.9	18.4%
GRAND TOTAL	189,495	56,988.9	30.1%	52,009.2	27.4%	51,507.9	27.2%

**Statement-II**

*Details of premium collected and claims paid under Pradhan Mantri Fasal  
Bima Yojana (PMFBY)*

(₹ in crore)

State/UT Name	2016-17		2017-18		2018-19	
	Gross Premium	Claims Paid*	Gross Premium	Claims Paid*	Gross Premium	Claims Paid*
1	2	3	4	5	6	7
Andaman and Nicobar Islands	0.02	0.15	0.03	0.00	0.24	0.00
Andhra Pradesh	845.45	944.43	1,301.14	724.48	1,328.73	865.92
Assam	8.65	5.36	11.89	1.11	11.24	0.04
Bihar	1,416.25	347.89	1,027.66	384.01	0.00	0.00
Chhattisgarh	325.77	160.07	361.87	1,388.01	889.16	1,058.22
Goa	0.07	0.03	0.05	0.00	0.03	0.09
Gujarat	2,274.68	1,267.20	3,261.45	1,075.21	3,141.42	2,591.51
Haryana	364.39	296.22	453.17	899.27	840.68	908.23
Himachal Pradesh	71.68	45.10	77.51	64.71	75.61	10.01
Jammu and Kashmir	0.00	0.00	40.97	9.80	79.06	6.83
Jharkhand	271.81	31.17	211.93	45.96	395.55	13.04
Karnataka	1,356.29	2,041.92	1,834.10	859.20	1,824.28	2,215.53
Kerala	33.15	44.55	25.87	10.94	36.30	9.01
Madhya Pradesh	3,778.64	2,033.86	4,946.73	5,791.52	5,364.07	62.47
Maharashtra	4,596.45	2,317.29	4,298.53	3,287.22	6,125.34	5,620.09
Manipur	3.59	1.96	1.94	0.67	0.21	0.00
Mizoram	0.05	0.03	1.42	0.02	0.10	0.00
Odisha	539.05	432.15	820.32	1,776.92	1,077.85	1,011.73

1	2	3	4	5	6	7
Puducherry	2.88	7.57	0.00	0.00	3.11	0.00
Rajasthan	2,543.83	1,946.85	2,707.13	2,169.78	3,435.41	1,285.86
Sikkim	0.01	0.10	0.06	0.04	0.02	0.00
Tamil Nadu	1,191.07	3,533.59	1,297.14	1,897.87	1,362.12	1,462.62
Telangana	291.86	178.72	678.94	630.68	524.30	0.46
Tripura	0.39	0.71	0.74	1.00	0.03	0.00
Uttar Pradesh	1,207.72	575.04	1,390.61	380.46	1,504.43	447.04
Uttarakhand	41.44	27.47	67.84	39.44	75.12	47.76
West Bengal	704.16	418.24	642.44	256.63	707.81	173.89
GRAND TOTAL	21,869.3	16,657.7	25,461.5	21,694.9	28,802.2	17,790.4

\* Further, besides above claim amount pending for payment/approval is ₹ 5.2 crore for 2016-17, ₹ 145 crore for 2017-18 and ₹ 3,595.7 crore for 2018-19

### One market one price system

2891. SHRI RIPUN BORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- whether Government has introduced electronic National Agriculture Market (e-NAM);
- if so, the present status of linking Agricultural Produce Marketing Committee (APMC) mandis (markets) in different States with e-NAM;
- the total number of mandis and/or markets which have been linked with e-NAM, State-wise and the result achieved thereof; and
- the plan of Government to implement 'one market one price' system in the country?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Yes Sir. Government has introduced National Agriculture Market (e-NAM) scheme wherein trading of agriculture and horticulture commodities is carried out by transparent price discovery method for produce of